

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.3127
TO BE ANSWERED ON 23rd MARCH, 2021**

SPECIAL FUNDS RELEASED TO THE STATES FOR COVID-19

3127 SHRI A. VIJAYAKUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the special fund has been released to the States for control or treatment of COVID-19 patients in the country since February 2020;
- (b) if so, whether there is misuse of funds being reported in COVID-19 fund in many States, especially in Tamil Nadu; and
- (c) if so, the details of the action taken thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): For management and containment of COVID-19 pandemic, financial support has been provided to all States/UTs under the National Health Mission (NHM) and India COVID-19 Emergency Response and Health System Preparedness Package during 2019-20 and 2020-21, respectively.

No cases of misuse of funds have so far been reported.